HIGH COURT OF BOMBAY AT GOA,
PORVORIM-GOA

REF : Notice dated 6th December 2022 – High Court of Bombay at Goa.

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that between **Monday, 12th December 2022 and Friday, 16th December 2022** :

I

The Notice dated 6th December 2022 distributing judicial assignment under reference stands withdrawn.

II

The Benches at the High Court of Bombay at Goa will take up their judicial assignment, as were functioning according to the Sitting List commencing from 21st November 2022 and subsequent notice/notification, if any.

Dated this the 12th day of December 2022

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.